tion (1) of section 639 of the Companies Act, 1956, a copy of the Fifth Annual Report of the Hindustan Machine Tools (Private) Limited for the period from April 1, 1957 March 31, 1958, together with a copy Auditor's Report thereon. [Placed in Library. See No. LT-940/ 58.]

REPORTS ON THE WORKING OF COIR BOARD ETC.

SHRI SATISH CHANDRA: Sir, I also lay on the Table, under sub-section (1) of section 19 of the Coir Industry Act, 1953, a copy each of the following papers:-

- (i) Second half-yearly Report on the working of the Coir Board for the period ending the 31st March, 1958. [Placed in Library. See No. LT-954/58.]
- (ii) Annual Report on the activities of the Coir Board and the working of the Coir Industry Act, 1953, for the period from 1st April, 1957 to 31st March, 1958. [Placed in Library. See No. LT-955[58.]

NOTIFICATION PUBLISHING AMENDMENT IN RUBBER RULES, 1955

SHRI SATISH CHANDRA: Sir, I also lay on the Table, under sub-section (3) of section 25 of the Rubber Act, 1947, a copy of the Ministry of Commerce and Industry Notification G.S.R. No. 797, dated the 13th September, 1958, publishing an amendment in the Rubber Rules, [Placed in Library. See No. 956/ 58.7

NOTIFICATIONS PUBLISHING AMENDMENTS IN MEDICINAL AND TOILET PREPARA-TIONS (Excise Duties) Rules, 1956

MINISTER OF THE DEPUTY Sir, FINANCE (SHRI B. R. BHAGAT).

I beg to lay on the Table, under subsection (4) of section 19 of the Medicinal and Toilet Preparations (Excise-Duties) Act, 1955, a copy each of the following Notifications of the Ministry of Finance (Department of Revenue) publishing certain amendments: in the Medicinal and Toilet Preparations (Excise Duties) Rules, 1956:-

- (i) Notification G.S.R. No. dated the 6th September. 1958.
- (ii) Notification G.S.R. No. dated the 13th September, 1958.

[Placed in Library. See No. 950/58] for (i) and (ii).1

ANNUAL REPORT OF BHARAT ELECTRO-NICS (PRIVATE) LIMITED AND AUDITOR'S REPORT THEREON

THE DEPUTY MINISTER DEFENCE (SHRI K. RAGHURAMAIAH); Sir, I beg to lay on the Table, undersub-section (1) of section 639 of the Companies Act, 1956, a copy of the Annual Report on the working and affairs of the Bharat Electronics (Private) Limited, Bangalore, for the year 1956-57, together with a copy of the-Auditor's Report thereon. [Placed in Library. See No. LT-952/58.1

THE WORKMEN'S COMPENSATION (AMENDMENT) BILL, 1958

THE MINISTER OF LABOUR AND EMPLOYMENT AND PLANNING (SHRI GULZARILAL NANDA): Sir, I beg to move for leave to introduce a Bill further to amend the Workmen's Compensation Act, 1923.

Mr. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the-Workmen's Compensation Act, 1923."

The motion was adopted.

SHRI GULZARILAL NANDA: Sir. I introduce the Bill.